

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TALWALKARS BETTER VALUE FITNESS LIMITED Date of Commencement of Liquidation: 28-06-2022; List of Stakeholders as on Date: 14-08-2023; Name of IP: Mr. Gajesh Labhchand Jain; Process Number: 1; Last 5 digit of registration number: 12588

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	3375594279	5	3276255870		99338409		Annexure 3
4	Unsecured financial creditors	3	1326366628	3	1324081799		2284829		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	69	38926740	3	9043268		29883472		Annexure 6
7	Operational creditors (Government Dues)	21	133910597	21	131814656		2095941		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	86	382551023	42	69551756		312999267		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		184	5257349267	74	4810747349		446601918		